

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 53

CA 328/2022 CA 30/2024 IN CP/149(MB)2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **RAVI ARYA & ORS V/s ARYA IRON AND STEEL
CO PVT LTD & ORS**

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Sr. Adv. Sharan Jagtiani a/w Apurva Manwani for the Petitioner present. Adv. Rohit Gupta i/b Arun P. for the Respondent No.1 present. Sr. Counsel Mustafa Mustafa Doctor a/w Adv. Vivek Vashi, Adv. Nikat Mehta & Adv. Akshat Tiwari i/b Vashi and Vashi for the Respondent No.2 to 6 are present. Adv. Vijay Singh a/w Adv. Diksha Sharma i/b S & A Law Offices for the Respondent No.5, 7, 8 and 9 in CP 149/2017 present. Adv. Rohit Gupta a/w Adv. Vinay Nair i/b Adv. Arun Panickar for the Respondent no 1 present through VC.

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The affidavit filed by the Respondent is taken on record. However, the said affidavit shall not prejudice the rights and contentions of the either parties. Registry is directed to accept the hard copy of the affidavit. List this matter on Board on **21.05.2024 at 2:30 P.M.**

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh